

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ITP SENERGY PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	ITP SENERGY PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	05/04/2004
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC - Mumbai
4.	CORPORATE IDENTITY NUMBER /LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74130MH2004PTC145532
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IFANY) OF CORPORATE PERSON	1207, Raheja Centre, Free Press Journal Marg, Nariman Point, Mumbai 400021
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	05/01/2023
7.	NAME, ADDRESS, E-MAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: CS Mandar Wagh Address for communication: Anand Chaitanya Corporate Legal Advisors LLP, 505, 4 th Floor, Venture, Above Mc'Donald's, Paud Road, Bhusari Colony, Kothrud, Pune 411 038 Address registered with IBBI: A2/1102, Sarathi Shilp, Behind Eklavya College, Kothrud, Pune 411038 Email Id: mandar.wagh@anandchaitanya.com Contact: 9822844488 Registration No: IBBI/IPA-002/IP-N00450/2017-18/11276
8.	LAST DATE FOR SUBMISSION OF CLAIMS	04/02/2023

Notice is hereby given that the ITP Senergy Private Limited has commenced voluntary liquidation on 05/01/2023.

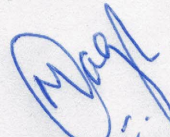
The stakeholders of ITP Senergy Private Limited are hereby called upon to submit a proof of their claims, on or before 04/02/2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 07/01/2023
Place: Pune




CS Mandar Wagh
Liquidator